

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 241 OF 2010

Wednesday, this the 6th day of March, 2013

CORAM:

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

V.Muraleedharan Nair
Superintendent of Police
(Vigilance & Anti Corruption Bureau)
Special Cell, Ernakulam
Residing at Narakaparambil
Millumpadi, Navodaya, Kakkanadu
Ernakulam – 682 021 ... **Applicant**

(By Advocate Mr. Mr.S.Sreekumar)

versus

1. Union of India represented by its Secretary
Ministry of Home Affairs
New Delhi
2. Union Public Service Commission represented
by its Secretary
Shajahan Road
New Delhi
3. The Selection Commission for Selection to
Indian Police Service constituted under
Regulation 3 of the Indian Police Service
(Appointment by promotion) Regulation 1955 represented
by its Chairman Union Public Service Commission
Shajahan Road, New Delhi
4. State of Kerala represented by its Chief Secretary
Government Secretariat
Trivandrum
5. The Director General of Police
Police Head Quarters
Thiruvananthapuram ... **Respondents**

(By Advocate Mr.Sunil Jacob Jose,SCGSC (R-1)
Advocate Mr.Thomas Mathew Nellimoottil (R2&3)
Advocate Mr.M.Rajeev, GP (R4&5))

The application having been heard on 06.03.2013, the Tribunal
on the same day delivered the following:



ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

When the OA was taken up for consideration, the learned counsel for applicant submitted that the matter has become infructuous. Hence OA is **dismissed as infructuous. No costs.**

Dated, the 6th March, 2013.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE P.R.RAMAN
JUDICIAL MEMBER

vs